

Government of India
Ministry of Development of North Eastern Region

LOK SABHA
UNSTARRED QUESTION NO. 3707

To be answered on
Wednesday, December 18, 2024/ 27 Agrahayana, 1946 (Saka)

QUESTION
Infrastructure Projects for North East Region

3707. Smt. Kamaljeet Sehrawat:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) the details and the types of infrastructure projects that have been sanctioned in the North East Region and the manner in which they aim to improve connectivity and development in the region; and
- (b) the manner in which the Government proposes to ensure effective implementation and monitoring of the 90 infrastructure projects worth Rupees 3,417 crores during the next few years?

ANSWER

The Minister of State of Ministry of Development of North Eastern Region
(Dr. Sukanta Majumdar)

- (a) The Ministry of Development of North Eastern Region (MDoNER) supports the efforts of the State Governments for the infrastructure development in the NE Region through various schemes viz. North East Special Infrastructure Development Scheme (NESIDS), Prime Minister's Development Initiative for North East Region (PM-DevINE)

Scheme, Special Development Packages and Schemes of NEC, by sanctioning projects proposed by the State Governments of NER.

In addition, several initiatives have been taken by the Government of India for basic infrastructure development and providing better road, rail, water, telecom and air connectivity in the North Eastern Region which, inter alia, include the Special Accelerated Road Development Programme for North East, Broad Gauging of Railway lines & Capital Connectivity Rail Projects, Comprehensive Telecom Development Programme, Schemes for Strengthening of Transmission and Distribution system etc.

Further, 54 non-exempted Ministries, are mandated to spend 10% of their Gross Budgetary Support in the North Eastern Region through their schemes/projects for the North Eastern Region.

(b) The MDoNER has sanctioned 90 projects costing Rs 3417.68 crore under the North East Special Infrastructure Development Scheme (NESIDS) during the last 03 financial years from 2021-22 to 2023-24 and in the current financial year 2024-25. The projects sanctioned under NESIDS are executed by the State Governments of North Eastern Region (NER) and the primary responsibility of monitoring of these projects lies with the concerned State Governments.

The MDoNER also closely monitors the progress of the ongoing projects under NESIDS at different levels. The Field Level Technical Support Units (FTSUs) have been set up by the Ministry in all 8 NE States for regular inspection and monitoring of the ongoing projects under the various schemes of MDoNER, inter alia, including NESIDS. Additionally, the Project Quality Monitors/ Third Party Technical Inspection (PQM/TPTI) Agencies have been engaged recently by the MDoNER for monitoring of these projects.
